

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 209**  
**(IB)-165(PB)/2021**  
**IA-1058/2024**

**IN THE MATTER OF:**  
**State Bank of India**

... **Appellant/Petitioner**

**Versus**

**Hem Singh Bharna**

... **Respondent**

**Under Section: 95(1) of IBC, 2016**

**Order delivered on 01.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Aurojyoti chaterjee, Adv. Rajiv S. Roy,  
Adv. Abhishek Bose, Adv. Abhishek Mishra,  
Adv. Siddharth Dhingra, Adv. Zoheb Khan,  
Adv. Jayasree Saha

**For the Respondent** : Adv. Apporv Agarwal, Adv. Manav Goyal,  
Adv. Divya Verma

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1058/2024:** List on 02.07.2024 at 10:30 am.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**